

16

O.A.No.212/2011

Dated:-04.09.2013.

Hon'ble Sri. D.C. Lakha, Member (A)

D.B. is not available today.

List on 27.11.2013.

Member (A)

Amit/-

17 27-11-13 - List on 4-2-14

Boc

18 04.2.2014
No sufficient time left
List on 28.4.2014.

Boc

19 28.4.2014

O.A. No. 212/11

List has been revised. None appears for the applicant. There is adjournment slip on behalf of learned counsel for the respondents.

In the interest of justice, list this case on 14.7.2014

(Dr. Murtaza Ali)
Member (J)
Girish/-

(Ms. Jayati Chandra)
Member (A)

14.7.2014

O.A. No.212/2011

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: None
Res: Sri Deepak Shukla for Sri Ashish Pal
There is neither any request for pass over or for adjournment. It appears that applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

M(A)

M(J)

HLS/-

OR
Copy of order
Decided 14.7.14
R. K. S.
17-7-14